

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 155/TT/2017

Subject : Approval of tariff for inclusion of transmission assets in computation of Point of Connection (PoC) Charges and Losses as per the Commission's order dated 12.5.2017 in Petition No. 7/SM/2017 for inclusion in PoC charges in accordance with Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 and amendments made thereto.

Date of Hearing : 24.4.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Odisha Power Transmission Corporation Ltd. (OPTCL)

Respondents : Jharkhand State Electricity Board (JSEB) and 2 others

Parties present : Shri Raj Kumar Mehta, Advocate, OPTCL
Ms. Himanshi Andley, Advocate, OPTCL
Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Amit Yadav, PGCIL
Shri Rakesh Prasad, PGCIL
Shri V.P. Rastogi, PGCIL

Record of Proceedings

Learned counsel for the Odisha Power Transmission Corporation Ltd. (OPTCL) submitted that the instant petition is filed for approval of YTC for the period 1.4.2014 to 31.3.2019 for 220 kV Joda-Ramachandrapur SC line and 220 kV Jindal-Jamshedpur SC line and recover the same under POC Regulations. He further submitted that no reply has been filed by the respondents despite the direction of the Commission in ROP dated 7.3.2018.

2. The Commission reserved the order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

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